

Nomination of cases by Hon'ble the Acting Chief Justice on 07.06.2016			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	CrI. W. P. - 12392/2016 (Correction Application) with Nomination Application – 187071/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 07.06.2016
2	CrI. W. P. - 9731/2016 (Correction Application) with Nomination Application – 187072/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 07.06.2016
Hon....., J.			
3	CrI. M. A. (U/S 482 Cr.P.C.) - 17752/2016	Hon'ble Om Prakash, J.	Court No. 41 on 07.06.2016
4	Bail – 17059/2016	Hon'ble Pratyush Kumar, J.	Bail Section on 07.06.2016
Appropriate Court dealing with such matters			
5	CrI. M. A. (U/S 482 Cr.P.C.) - 15845/2016 (Correction Application) with Nomination Application – 187074/2016	Appropriate Court dealing with such matters	482 Section on 07.06.2016
6	Bail – 17639/2016 (Correction Application) with Nomination Application – 187076/2016	Appropriate Court dealing with such matters	Bail Section on 07.06.2016
7	CrI. Appeal – 1862/2009 (Correction Application) with Nomination Application – 187077/2016	Appropriate Court dealing with such matters	Criminal Appeal Section on 08.06.2016

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.(LISTING)
08/06/2016